

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:119
ANSWERED ON:05.07.2004
PENDING FAMILY PENSION CASES
Paswan Shri Sukdeo

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of family pension cases pending with the Regional Provident Fund Commissioner (Exemption) Bandra, Mumbai as on date particularly with reference to PTI Limited Employee`s Provident Fund;
- (b) the period from which these family pension cases are pending and the reasons for pendency;
- (c) the details of the representations received by the Regional Provident Fund Commissioner, Mumbai and also by the Trustee, PTI Limited Employee`s Provident Fund from various contributors with particular reference to account No. NIH/1204/FPF/79; and
- (d) by when the family pension is likely to be paid to the above applicants?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) & (b): Total number of Pension and Family pension cases pending/under process as on 31.05.2004 is 3484. Most of these cases are pending for less than 6 months. However, no family pension case in respect of PTI Ltd. employees is pending with Regional Provident Fund Commissioner, Bandra, Mumbai.

(c) & (d): No representation has been received by Regional Provident Fund Commissioner with reference to Account No. NIH/1204/FPF/79. However, the claim under 1971 Scheme for withdrawal benefit was received in Jan. 04. After pronouncement of the judgment by the Supreme Court in respect of Employees` Pension Scheme, 1995 members` claim for withdrawal benefit is not admissible and the establishment was advised to file a claim for pension.